

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-403(PB)/2017**

**IN THE MATTER OF:**

M/s. Silver Star Fashions Pvt. Ltd.

.... Applicant/petitioner

Vs.

M/s. Orient Clothing Com. Pvt. Ltd.

... Respondent

**Order under Section 7**

**Order delivered on 09.01.2018**

**Coram:**

**CHIEF JUSTICE (Retd.) M.M. KUMAR**  
**Hon'ble President**

**S.K. MOHAPATRA**  
**Hon'ble Member (T)**

For the Applicant/petitioner: Mr. Tanmay Jain & Mr. Aditya Narayan, Advs.

For the Respondent: Mr. Mohit Oommen, Advocate

**ORDER**

Rejoinder to the reply filed by the respondent is taken on record and a copy thereof has been furnished to the opposite side.

On behalf of arguing counsel for the applicant a request for adjournment has been made on the ground that his mother is hospitalized.

List for arguments on 19.01.2018.

  
**(M.M. KUMAR)**  
**PRESIDENT**

  
**(S.K. MOHAPATRA)**  
**(MEMBER TECHNICAL)**

**09.01.2018**  
**Vineet**